

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :05-04-2025

Date : 05.04.2025

No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section
51/2025	05.04.2025	BLAPL-6918/2024	MR DAS	C.O.		Order Dtd. 2025-04-03	
52/2025	05.04.2025	BLAPL-7424/2024	SANJIB KUMAR BHANJADEO	C.O.		Order Dtd. 2025-04-03	BAIL-2
54/2025	05.04.2025	WP (C) - 9109/2025	B. DAS	C.O.		Order Dtd. 2025-04-03	WRIT BRANCH-
52/2025	05.04.2025	BLAPL-2154/2024	SC SUNDARAY	C.O.		Order Dtd. 2025-04-02	
53/2025	05.04.2025	BLAPL-2152/2024	SC SUNDARAY	C.O.		Order Dtd. 2025-04-02	
54/2025	05.04.2025	BLAPL-2157/2024	SC SUNDARAY	C.O.		Order Dtd. 2025-04-02	
55/2025	05.04.2025	WP (C) - 3288/2023	G R PTRIA	C.O.		Order Dtd. 2025-04-02	WRIT BRANCH-
56/2025	05.04.2025	WP (C) - 3288/2023	G DAS	C.O.		Order Dtd. 2025-04-02	WRIT BRANCH-
57/2025	05.04.2025	MATA-245/2024	A K MOHANTY	C.O.		Order Dtd. 2025-04-03	FIRST APPEAL
58/2025	05.04.2025	MATA-245/2024	T SETHI	C.O.		Order Dtd. 2025-04-03	FIRST APPEAL
59/2025	05.04.2025	MATA-370/2023	P K DAS	C.O.		Order Dtd. 2025-04-03	FIRST APPEAL
60/2025	05.04.2025	MATA-370/2023	H S PAIKRAY	C.O.		Order Dtd. 2025-04-03	FIRST APPEAL
61/2025	05.04.2025	MATA-310/2023	P K DAS	C.O.		Order Dtd. 2025-04-02	FIRST APPEAL
62/2025	05.04.2025	MATA-310/2023	K SAHOO	C.O.		Order Dtd. 2025-04-02	FIRST APPEAL
63/2025	05.04.2025	MATA-3/2012	D NAYAK	C.O.		Order Dtd. 2025-04-02	FIRST APPEAL
64/2025	05.04.2025	MATA-3/2012	D NAYAK	C.O.		Order Dtd. 2025-04-02	FIRST APPEAL

75/2025	05.04.2025	MATA-3/2012	D NAYAK	C.O.		Order Dtd. 2025-04-02	FIRST APPEAL
76/2025	05.04.2025	MATA-3/2012	D NAYAK	C.O.		Order Dtd. 2025-04-02	FIRST APPEAL
77/2025	05.04.2025	MATA-3/2012	D NAYAK	C.O.		Order Dtd. 2025-04-02	FIRST APPEAL
78/2025	05.04.2025	MATA-3/2012	P K LENKA	C.O.		Order Dtd. 2025-04-02	FIRST APPEAL
79/2025	05.04.2025	MATA-3/2012	P K LENKA	C.O.		Order Dtd. 2025-04-02	FIRST APPEAL
80/2025	05.04.2025	CMAPL-153/2024	M PAGAL	C.O.		Order Dtd. 2025-04-02	M.J.C.
81/2025	05.04.2025	CRLMC-6151/2014	A MOHANTY	C.O.		Order Dtd. 2025-04-02	CRIMINAL MISC
82/2025	05.04.2025	WP (C) - 9220/2025	B. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-06-25	WRIT BRANCH-
83/2025	05.04.2025	WP (C) - 21182/2024	GOPAL PRASAD JENA	C.O.	COURT NO. 17	Order Dtd. 9999-12-31	
84/2025	05.04.2025	WP (C) - 9133/2025	R K PATNAIK	C.O.	COURT NO. 17	Order Dtd. 2025-04-03	WRIT BRANCH-
85/2025	05.04.2025	BLAPL-6233/2024	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-04-03	
86/2025	05.04.2025	BLAPL-6234/2024	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-04-03	BAIL-1
92/2025	05.04.2025	WP (C) - 14016/2024	M R BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-04-04	WRIT BRANCH-
93/2025	05.04.2025	FAO-138/2024	B MAHALI	C.O.	COURT NO. 23	Order Dtd. 2025-05-08	MISC. APPEAL SEC.
94/2025	05.04.2025	WP (C) - 8842/2023	B SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-21	WRIT BRANCH-
95/2025	05.04.2025	WP (C) - 863/2025	B K SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-04	WRIT BRANCH-
96/2025	05.04.2025	WP (C) - 9093/2025	D SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-03	WRIT BRANCH-
97/2025	05.04.2025	WP (C) - 9099/2025	D SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-03	
98/2025	05.04.2025	WP (C) - 26018/2024	B BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-04	
99/2025	05.04.2025	WP (C) - 2353/2025	K C SAMAL	C.O.	COURT NO. 9	Order Dtd. 9999-12-31	WRIT BRANCH-
00/2025	05.04.2025	WP (C) -	AK BISOI	C.O.	COURT NO.	Order Dtd. 2025-03-28	

		29612/2024			9		
01/2025	05.04.2025	WP (C) - 9130/2025	K C SWAIN	C.O.	COURT NO. 9	Order Dtd. 2025-04-03	
02/2025	05.04.2025	WP (C) - 8910/2025	AK PANDA	C.O.	COURT NO. 9	Order Dtd. 2025-04-02	WRIT BRANCH-
03/2025	05.04.2025	WP (C) - 9031/2025	K C SWAIN	C.O.	COURT NO. 9	Order Dtd. 2025-04-03	
04/2025	05.04.2025	WP (C) - 9045/2025	RK MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-02	
05/2025	05.04.2025	WP (C) - 8939/2025	M K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-02	WRIT BRANCH (DIVISION) BENCH-2
06/2025	05.04.2025	WP (C) - 8930/2025	D SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-02	
07/2025	05.04.2025	WP (C) - 8909/2025	M K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-02	WRIT BRANCH-
08/2025	05.04.2025	WP (C) - 8930/2025	PK SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-02	
09/2025	05.04.2025	WP (C) - 9040/2025	M K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-02	
10/2025	05.04.2025	WP (C) - 9159/2025	M R ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-03	
11/2025	05.04.2025	WP (C) - 9051/2025	D SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-02	
12/2025	05.04.2025	WP (C) - 7968/2025	SARADA NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-02	
13/2025	05.04.2025	WP (C) - 9155/2025	M R ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-03	
14/2025	05.04.2025	WP (C) - 8350/2025	SAROJ KUMAR PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-25	
15/2025	05.04.2025	WP (C) - 9457/2025	BRAJA MOHAN SARANGI	C.O.	COURT NO. 6	Order Dtd. 2025-04-11	
16/2025	05.04.2025	WP (C) - 9312/2025	BRAJA MOHAN SARANGI	C.O.	COURT NO. 6	Order Dtd. 2025-04-04	WRIT BRANCH-
17/2025	05.04.2025	WP (C) - 9139/2025	TAPAN SWAIN	C.O.	COURT NO. 6	Order Dtd. 2025-04-03	WRIT BRANCH-
18/2025	05.04.2025	WP (C) - 8946/2025	B MISHRA	C.O.	COURT NO. 6	Order Dtd. 2025-04-02	WRIT BRANCH-

19/2025	05.04.2025	WP (C) - 9272/2025	R C MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
20/2025	05.04.2025	WP (C) - 9008/2025	MK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-02	WRIT BRANCH (DIVISI BENCH-2
21/2025	05.04.2025	WP (C) - 26662/2024	B BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-04	
22/2025	05.04.2025	WP (C) - 9081/2025	D SWIAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-03	
24/2025	05.04.2025	WP (C) - 19996/2019	R CH ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-28	WRIT BRANCH-
26/2025	05.04.2025	WP (C) - 9158/2025	M. R. PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-03	
27/2025	05.04.2025	WP (C) - 9307/2025	BRAJA MOHAN SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-04	WRIT BRANCH-
28/2025	05.04.2025	WP (C) - 8818/2025	S. K. RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-02	
29/2025	05.04.2025	FAO- 272/2018	G C JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-19	MISC. APPEAL SEC.
30/2025	05.04.2025	WP (C) - 18280/2024	H. K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-02	
31/2025	05.04.2025	WP (C) - 9153/2025	D SWIAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-03	
32/2025	05.04.2025	WP (C) - 9183/2025	S SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISI BENCH-2
33/2025	05.04.2025	WP (C) - 9116/2025	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-03	WRIT BRANCH-
34/2025	05.04.2025	WP (C) - 149/2025	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-03	
35/2025	05.04.2025	WP (C) - 9143/2025	B K MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
36/2025	05.04.2025	WP (C) - 9066/2025	A. K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-03	
37/2025	05.04.2025	WP (C) - 7986/2025	P K MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-03	
38/2025	05.04.2025	WP (C) -	M K PATI	C.O.	COURT NO.	Order Dtd. 2025-04-03	

		19964/2024			2 OLD		
39/2025	05.04.2025	WP (C) - 31400/2024	N CH SINHA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-03	
41/2025	05.04.2025	WP (C) - 6743/2025	S. C. MEKAP	C.O.	COURT NO. 6	Order Dtd. 2025-03-12	
42/2025	05.04.2025	WP (C) - 9161/2025	T SWAIN	C.O.	COURT NO. 6	Order Dtd. 2025-04-03	
43/2025	05.04.2025	WP (C) - 9291/2025	B. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-
45/2025	05.04.2025	WP (C) - 9208/2025	D. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-03	
46/2025	05.04.2025	WP (C) - 9207/2025	D. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-03	
48/2025	05.04.2025	WP (C) - 9212/2025	M. K. PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-03	WRIT BRANCH-
49/2025	05.04.2025	WP (C) - 9222/2025	A. P. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-03	WRIT BRANCH-
50/2025	05.04.2025	WP (C) - 9120/2025	G. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
51/2025	05.04.2025	WP (C) - 9035/2025	B. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-02	WRIT BRANCH-
52/2025	05.04.2025	WP (C) - 8981/2025	M. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-02	WRIT BRANCH-
55/2025	05.04.2025	WP (C) - 4653/2024	M K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-03	WRIT BRANCH-
56/2025	05.04.2025	WP (C) - 10207/2024	K C PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-03	WRIT BRANCH-
57/2025	05.04.2025	ABLAPL- 4917/2023	RABINDRA NATH PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-23	BAIL-1
59/2025	05.04.2025	WP (C) - 15979/2024	M R ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-02	WRIT BRANCH-
63/2025	05.04.2025	WP (C) - 15979/2024	T SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-02	WRIT BRANCH-
65/2025	05.04.2025	WP (C) - 15877/2024	T SWIAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-02	WRIT BRANCH-
67/2025	05.04.2025	WP (C) - 15877/2024	S K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-02	WRIT BRANCH-

59/2025	05.04.2025	RSA-71/2025	SANGRAM KESHARI MOHARANA	C.O.	COURT NO. 12	Order Dtd. 2025-04-03	SECOND APPEAL
70/2025	05.04.2025	CONTC-3998/2024	R C MUDULI	C.O.	COURT NO. 12	Order Dtd. 2025-04-04	
71/2025	05.04.2025	CRLMC-1182/2025	BISWARANJAN DALAI	C.O.	COURT NO. 12	Order Dtd. 2025-03-26	
74/2025	05.04.2025	WP (C) - 19964/2024	S. C. DAS	C.O.	COURT NO. 12	Order Dtd. 2025-04-03	
75/2025	05.04.2025	CRLMC-1281/2025	SAROJ KUMAR DASH	C.O.	COURT NO. 12	Order Dtd. 2025-04-03	
76/2025	05.04.2025	CRLMC-1213/2025	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-04-03	
78/2025	05.04.2025	ABLAPL-1312/2025	A. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-04	
80/2025	05.04.2025	ABLAPL-11674/2024	AK MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-04	
81/2025	05.04.2025	ABLAPL-12504/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-04	
82/2025	05.04.2025	ABLAPL-381/2025	SCD DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-04	
83/2025	05.04.2025	ABLAPL-734/2025	P BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-04	BAIL-1
84/2025	05.04.2025	ABLAPL-737/2025	P BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-04	BAIL-1
85/2025	05.04.2025	ABLAPL-21/2025	AK SEN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-04	
86/2025	05.04.2025	BLAPL-2154/2024	HK PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-02	
95/2025	05.04.2025	FAO-694/2018	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-28	MISC. APPEAL SEC.
96/2025	05.04.2025	FAO-584/2018	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-28	MISC. APPEAL SEC.
97/2025	05.04.2025	FAO-524/2017	P. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-26	MISC. APPEAL SEC.
99/2025	05.04.2025	FAO-316/2016	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-27	MISC. APPEAL SEC.
01/2025	05.04.2025	FAO-421/2024	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-27	
04/2025	05.04.2025	FAO-314/2019	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-26	MISC. APPEAL SEC.

06/2025	05.04.2025	FAO-319/2024	D. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-27	MISC. APPEAL SEC.
08/2025	05.04.2025	FAO-587/2019	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-27	MISC. APPEAL SEC.
10/2025	05.04.2025	FAO-198/2019	M. NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-28	MISC. APPEAL SEC.
14/2025	05.04.2025	FAO-218/2020	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-26	MISC. APPEAL SEC.
16/2025	05.04.2025	FAO-470/2020	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-26	MISC. APPEAL SEC.
18/2025	05.04.2025	FAO-845/2018	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-26	MISC. APPEAL SEC.
20/2025	05.04.2025	FAO-494/2018	D. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-28	MISC. APPEAL SEC.
22/2025	05.04.2025	FAO-672/2018	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-27	MISC. APPEAL SEC.
23/2025	05.04.2025	FAO-534/2017	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-28	MISC. APPEAL SEC.
24/2025	05.04.2025	FAO-57/2018	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-27	MISC. APPEAL SEC.
26/2025	05.04.2025	FAO-307/2018	D. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-27	MISC. APPEAL SEC.
27/2025	05.04.2025	FAO-248/2021	AK PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-21	MISC. APPEAL SEC.
30/2025	05.04.2025	FAO-133/2019	K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-28	MISC. APPEAL SEC.
32/2025	05.04.2025	FAO-186/2019	PK JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-27	MISC. APPEAL SEC.
35/2025	05.04.2025	FAO-827/2018	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-26	MISC. APPEAL SEC.
36/2025	05.04.2025	FAO-190/2019	J SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-19	MISC. APPEAL SEC.
37/2025	05.04.2025	FAO-884/2018	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-26	MISC. APPEAL SEC.
40/2025	05.04.2025	FAO-852/2018	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-26	MISC. APPEAL SEC.

43/2025	05.04.2025	FAO-773/2018	G. C. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-19	MISC. APPEAL SEC.
46/2025	05.04.2025	FAO-216/2019	D. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-26	MISC. APPEAL SEC.
50/2025	05.04.2025	FAO-148/2020	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-26	MISC. APPEAL SEC.
51/2025	05.04.2025	FAO-82/2019	PK JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-26	MISC. APPEAL SEC.
54/2025	05.04.2025	FAO-913/2019	PK JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-26	MISC. APPEAL SEC.
56/2025	05.04.2025	FAO-744/2019	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-26	MISC. APPEAL SEC.
50/2025	05.04.2025	FAO-486/2019	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-26	MISC. APPEAL SEC.
51/2025	05.04.2025	FAO-669/2019	PK JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-26	MISC. APPEAL SEC.
52/2025	05.04.2025	FAO-343/2019	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-26	MISC. APPEAL SEC.
54/2025	05.04.2025	FAO-216/2020	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-26	MISC. APPEAL SEC.
55/2025	05.04.2025	FAO-41/2019	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-26	MISC. APPEAL SEC.
56/2025	05.04.2025	WP(C) - 5840/2025	R CH ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-04	WRIT BRANCH-
58/2025	05.04.2025	FAO-491/2019	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-27	MISC. APPEAL SEC.
70/2025	05.04.2025	FAO-673/2018	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-27	MISC. APPEAL SEC.
71/2025	05.04.2025	FAO-674/2019	M NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-26	MISC. APPEAL SEC.
72/2025	05.04.2025	FAO-847/2018	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-26	MISC. APPEAL SEC.
73/2025	05.04.2025	FAO-919/2019	PK JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-26	MISC. APPEAL SEC.
74/2025	05.04.2025	FAO-127/2018	D. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-27	MISC. APPEAL SEC.

76/2025	05.04.2025	FAO-175/2018	DK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-27	MISC. APPEAL SEC.
79/2025	05.04.2025	FAO-351/2018	D. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-27	MISC. APPEAL SEC.
81/2025	05.04.2025	FAO-479/2019	A. K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-27	MISC. APPEAL SEC.
82/2025	05.04.2025	FAO-371/2017	M. NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-19	MISC. APPEAL SEC.
83/2025	05.04.2025	WP (C) - 31818/2024	D.BARIK	C.O.	COURT NO. 23	Order Dtd. 2025-04-29	WRIT BRANCH-
84/2025	05.04.2025	WP (C) - 9085/2025	S.R.PARIDA	C.O.	COURT NO. 23	Order Dtd. 2025-04-04	WRIT BRANCH-
85/2025	05.04.2025	FAO-591/2015	P. CHULI	C.O.	COURT NO. 23	Order Dtd. 2025-03-19	MISC. APPEAL SEC.
87/2025	05.04.2025	WP (C) - 9136/2025	A.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-04-04	
88/2025	05.04.2025	WP (C) - 8616/2025	M.R.BARIK	C.O.	COURT NO. 23	Order Dtd. 2025-04-04	WRIT BRANCH-
89/2025	05.04.2025	WP (C) - 9164/2025	R.K.BARIK	C.O.	COURT NO. 6	Order Dtd. 2025-04-15	WRIT BRANCH-
90/2025	05.04.2025	WP (C) - 9033/2025	B.BARIK	C.O.	COURT NO. 6	Order Dtd. 2025-04-02	WRIT BRANCH-
91/2025	05.04.2025	FAO-146/2018	M. NAIK	C.O.	COURT NO. 6	Order Dtd. 2025-03-28	MISC. APPEAL SEC.
92/2025	05.04.2025	WP (C) - 8893/2025	B.BARIK	C.O.	COURT NO. 6	Order Dtd. 2025-04-02	WRIT BRANCH-
93/2025	05.04.2025	WP (C) - 9080/2025	D.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-04-03	WRIT BRANCH-
94/2025	05.04.2025	WP (C) - 9076/2025	D.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-04-03	
95/2025	05.04.2025	CRLMC-4401/2024	B.DAS	C.O.	COURT NO. 15	Order Dtd. 2024-12-06	
96/2025	05.04.2025	RVWPET-203/2024	R.K.BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-03-28	
97/2025	05.04.2025	CMP-228/2025	B.P.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-03-28	

98/2025	05.04.2025	CMP-1439/2024	H.K.MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-05-02	
99/2025	05.04.2025	CMP-1415/2024	N.C.SINHA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-05-02	
00/2025	05.04.2025	RSA-491/2024	M.NAYAK	C.O.	COURT NO. 12	Order Dtd. 2025-07-21	
01/2025	05.04.2025	RSA-491/2024	S.MOHARANA	C.O.	COURT NO. 12	Order Dtd. 2025-07-21	
02/2025	05.04.2025	CRLMC-1207/2025	L.D.PANDA	C.O.	COURT NO. 15	Order Dtd. 9999-12-31	CRIMINAL MISC
03/2025	05.04.2025	CRLMC-1229/2025	A.P.SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-04-03	
04/2025	05.04.2025	CRLMC-1225/2025	J.SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-04-03	
05/2025	05.04.2025	RSA-348/2024	M. BARAL	C.O.	COURT NO. 12	Order Dtd. 2025-04-03	
06/2025	05.04.2025	WP (C) - 13928/2019	T K MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-04-03	WRIT BRANCH-
08/2025	05.04.2025	WP (C) - 13334/2024	G R PATRA	C.O.	COURT NO. 12	Order Dtd. 2025-04-03	WRIT BRANCH-
09/2025	05.04.2025	WP (C) - 16405/2018	G R PATRA	C.O.	COURT NO. 12	Order Dtd. 2025-04-03	WRIT BRANCH-
11/2025	05.04.2025	WP (C) - 16405/2018	M/S.RAI CHARAN MOHAPATRA	C.O.	COURT NO. 12	Order Dtd. 2025-04-03	WRIT BRANCH-
13/2025	05.04.2025	WP (C) - 13334/2024	RAI CHARAN MOHAPATRA	C.O.	COURT NO. 12	Order Dtd. 2025-04-03	WRIT BRANCH-
16/2025	05.04.2025	WP (C) - 16405/2018	G JAYSINGH	C.O.	COURT NO. 12	Order Dtd. 2025-04-03	WRIT BRANCH-
22/2025	05.04.2025	WP (C) - 21488/2024	D. NAYAK	C.O.	COURT NO. 12		
26/2025	05.04.2025	WP (C) - 15885/2023	T K NAYAK	C.O.	COURT NO. 12	Order Dtd. 2025-04-03	WRIT BRANCH-
27/2025	05.04.2025	WP (C) - 8862/2025	D K MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-04-02	WRIT BRANCH-
28/2025	05.04.2025	WP (C) - 8127/2025	BADRINARAYAN PANDA	C.O.	COURT NO. 12	Order Dtd. 2025-04-02	WRIT BRANCH (DIVISION BENCH-1
29/2025	05.04.2025	TRP (C) - 142/2024	ASHUTOSH MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-04-17	M.J.C.
30/2025	05.04.2025	WP (C) -	S.C.SUNDARA	C.O.	COURT NO.	Order Dtd. 2025-04-02	WRIT

		7227/2025			25		BRANCH-
32/2025	05.04.2025	WP (C) - 6627/2025	KAILASH BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-04-02	
33/2025	05.04.2025	CONTC- 7480/2024	S.NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-04-04	
34/2025	05.04.2025	WP (C) - 22099/2018	N R PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-04-02	WRIT BRANCH-
35/2025	05.04.2025	CONTC- 8081/2024	K.K.NATH	C.O.	COURT NO. 25	Order Dtd. 2025-04-02	
36/2025	05.04.2025	WP (C) - 22099/2018	A K PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-04-02	WRIT BRANCH-
37/2025	05.04.2025	CONTC- 5913/2024	A.P.SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-04-04	
38/2025	05.04.2025	WP (C) - 2892/2025	R K DEHURY	C.O.	COURT NO. 25	Order Dtd. 2025-04-04	
39/2025	05.04.2025	WP (C) - 8023/2025	B.N.PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-04-02	WRIT BRANCH (DIVISI BENCH-2
40/2025	05.04.2025	WP (C) - 2892/2025	J DEHURY	C.O.	COURT NO. 25	Order Dtd. 2025-04-04	
41/2025	05.04.2025	WP (C) - 8994/2025	S.K.RATH	C.O.	COURT NO. 25	Order Dtd. 2025-04-02	
42/2025	05.04.2025	WP (C) - 8030/2025	BADRINARAYAN PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-04-03	WRIT BRANCH-
43/2025	05.04.2025	WP (C) - 4693/2025	K PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-04-03	WRIT BRANCH-
44/2025	05.04.2025	WP (C) - 8919/2025	B.K.DAS	C.O.	COURT NO. 25	Order Dtd. 2025-04-02	
45/2025	05.04.2025	WP (C) - 8709/2025	L D PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-04-04	WRIT BRANCH-
46/2025	05.04.2025	FAO- 837/2018	D K MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-03-27	MISC. APPEAL SEC.
47/2025	05.04.2025	WP (C) - 8765/2025	L D PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-04-04	WRIT BRANCH (DIVISI BENCH-2
48/2025	05.04.2025	FAO- 657/2018	MANGUL NAIK	C.O.	COURT NO. 25	Order Dtd. 2025-03-26	MISC. APPEAL SEC.

49/2025	05.04.2025	WP (C) - 9306/2025	J P KAR	C.O.	COURT NO. 25	Order Dtd. 2025-04-04	WRIT BRANCH-
50/2025	05.04.2025	WP (C) - 2825/2025	M.R.ROUTRAY	C.O.	COURT NO. 25	Order Dtd. 2025-04-04	WRIT BRANCH-
51/2025	05.04.2025	FAO- 645/2018	P K JENA	C.O.	COURT NO. 25	Order Dtd. 2025-03-26	MISC. APPEAL SEC.
52/2025	05.04.2025	MACA- 471/2024	P K SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-04-25	MISC. APPEAL SEC.
53/2025	05.04.2025	WP (C) - 8763/2025	L.D.PANDA	C.O.	COURT NO. 23	Order Dtd. 2025-04-04	WRIT BRANCH-
54/2025	05.04.2025	WP (C) - 7533/2025	SAPAN KUMAR PAL	C.O.	COURT NO. 23	Order Dtd. 2025-04-04	
55/2025	05.04.2025	FAO- 828/2018	P K JENA	C.O.	COURT NO. 23	Order Dtd. 2025-03-26	MISC. APPEAL SEC.
56/2025	05.04.2025	WP (C) - 8716/2025	L.D.PANDA	C.O.	COURT NO. 23	Order Dtd. 2025-04-04	
57/2025	05.04.2025	WP (C) - 7488/2025	KAPILA CHARAN NAYAK	C.O.	COURT NO. 23	Order Dtd. 2025-04-04	
58/2025	05.04.2025	FAO- 846/2018	P K JENA	C.O.	COURT NO. 23	Order Dtd. 2025-03-26	MISC. APPEAL SEC.
59/2025	05.04.2025	WP (C) - 7396/2025	A PANDA	C.O.	COURT NO. 23	Order Dtd. 2025-04-04	WRIT BRANCH-
60/2025	05.04.2025	FAO- 289/2018	MANGUL NAIK	C.O.	COURT NO. 23	Order Dtd. 2025-03-26	MISC. APPEAL SEC.
61/2025	05.04.2025	WP (C) - 8708/2025	L D PANDA	C.O.	COURT NO. 23	Order Dtd. 2025-04-04	WRIT BRANCH-
62/2025	05.04.2025	FAO- 728/2019	MANGUL NAIK	C.O.	COURT NO. 23	Order Dtd. 2025-03-19	MISC. APPEAL SEC.
63/2025	05.04.2025	WP (C) - 571/2025	T K NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-02-07	WRIT BRANCH-
64/2025	05.04.2025	FAO- 155/2018	A K PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-27	MISC. APPEAL SEC.
65/2025	05.04.2025	WP (C) - 9228/2025	T BAG	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-05-05	WRIT BRANCH-
67/2025	05.04.2025	FAO- 408/2017	P K JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03-27	MISC. APPEAL SEC.
68/2025	05.04.2025	WP (C) -	T K NAYAK	C.O.	CHIEF	Order Dtd. 2025-04-23	

		8921/2025			JUSTICE'S COURT		
59/2025	05.04.2025	FAO-228/2019	P K JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03-27	MISC. APPEAL SEC.
70/2025	05.04.2025	WP (C) - 9032/2025	B B MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-05-05	
71/2025	05.04.2025	WP (C) - 9117/2025	B B MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-05-05	WRIT BRANCH-
73/2025	05.04.2025	FAO-217/2020	P K JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03-26	MISC. APPEAL SEC.
74/2025	05.04.2025	WP (C) - 8269/2025	B B MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-04-04	
75/2025	05.04.2025	FAO-17/2020	P K JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03-26	MISC. APPEAL SEC.
76/2025	05.04.2025	WP (C) - 8635/2025	T K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-04-04	
77/2025	05.04.2025	MACA-647/2020	B R SENAPATI	C.O.	COURT NO. 25	Order Dtd. 2024-10-03	MISC. APPEAL SEC.
78/2025	05.04.2025	MACA-647/2020	P K BARIK	C.O.	COURT NO. 25	Order Dtd. 2024-10-03	MISC. APPEAL SEC.
79/2025	05.04.2025	MACA-648/2020	B R SENAPATI	C.O.	COURT NO. 25	Order Dtd. 2024-10-03	MISC. APPEAL SEC.
80/2025	05.04.2025	MACA-648/2020	P K BARIK	C.O.	COURT NO. 25	Order Dtd. 2024-10-03	MISC. APPEAL SEC.
81/2025	05.04.2025	FAO-86/2017	A K PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-03-28	MISC. APPEAL SEC.
82/2025	05.04.2025	MACA-207/2021	M MISHRA	C.O.	COURT NO. 25	Order Dtd. 2025-04-03	MISC. APPEAL SEC.
83/2025	05.04.2025	FAO-613/2019	MANGUL NAIK	C.O.	COURT NO. 25	Order Dtd. 2025-03-26	MISC. APPEAL SEC.
84/2025	05.04.2025	MACA-207/2021	S SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-04-03	MISC. APPEAL SEC.
85/2025	05.04.2025	FAO-564/2019	P K JENA	C.O.	COURT NO. 25	Order Dtd. 2025-03-27	MISC. APPEAL SEC.
86/2025	05.04.2025	MACA-140/2025	S SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-03-28	
87/2025	05.04.2025	MACA-	S SWAIN	C.O.	COURT NO.	Order Dtd. 2025-03-28	

		140/2025			25		
88/2025	05.04.2025	FAO-451/2019	A K PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-03-19	MISC. APPEAL SEC.
89/2025	05.04.2025	CMP-1453/2024	S.C.SUNDARA	C.O.	COURT NO. 20	Order Dtd. 2025-04-11	
90/2025	05.04.2025	FAO-1008/2019	P K JENA	C.O.	COURT NO. 20	Order Dtd. 2025-03-27	MISC. APPEAL SEC.
91/2025	05.04.2025	MACA-561/2023	B MAHALI	C.O.	COURT NO. 20	Order Dtd. 2025-04-03	MISC. APPEAL SEC.
92/2025	05.04.2025	FAO-679/2019	P K JENA	C.O.	COURT NO. 20	Order Dtd. 2025-03-27	MISC. APPEAL SEC.
93/2025	05.04.2025	MACA-561/2023	R K MALLICK	C.O.	COURT NO. 20	Order Dtd. 2025-04-03	MISC. APPEAL SEC.
94/2025	05.04.2025	FAO-678/2019	P K JENA	C.O.	COURT NO. 20	Order Dtd. 2025-03-27	MISC. APPEAL SEC.
95/2025	05.04.2025	WP (C) - 4429/2025	RC MALLA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-04	WRIT BRANCH-
96/2025	05.04.2025	FAO-507/2018	TAPAN SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-28	MISC. APPEAL SEC.
97/2025	05.04.2025	WP (C) - 9495/2025	SK BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-05	WRIT BRANCH-
98/2025	05.04.2025	FAO-843/2019	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-28	MISC. APPEAL SEC.
99/2025	05.04.2025	BLAPL-1621/2024	PK SAHOO	C.O.	COURT NO. 8	Order Dtd. 2025-04-04	BAIL-2
00/2025	05.04.2025	FAO-273/2018	D BISWAL	C.O.	COURT NO. 8	Order Dtd. 2025-03-28	MISC. APPEAL SEC.
01/2025	05.04.2025	FAO-156/2019	P K JENA	C.O.	COURT NO. 8	Order Dtd. 2025-03-27	MISC. APPEAL SEC.
02/2025	05.04.2025	FAO-310/2018	P K JENA	C.O.	COURT NO. 8	Order Dtd. 2025-03-27	MISC. APPEAL SEC.
03/2025	05.04.2025	FAO-410/2018	D K MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2025-03-27	MISC. APPEAL SEC.
04/2025	05.04.2025	WP (C) - 13928/2019	U R MOHANTY	C.O.	COURT NO. 8	Order Dtd. 5000-01-01	WRIT BRANCH-
05/2025	05.04.2025	FAO-929/2019	P K JENA	C.O.	COURT NO. 8	Order Dtd. 2025-03-27	MISC. APPEAL SEC.
06/2025	05.04.2025	FAO-	A K PANDA	C.O.	COURT NO.	Order Dtd. 2025-03-27	MISC.

		55/2020			8		APPEAL SEC.
07/2025	05.04.2025	FAO-430/2020	MANGUL NAIK	C.O.	COURT NO. 8	Order Dtd. 2025-03-28	MISC. APPEAL SEC.
08/2025	05.04.2025	FAO-132/2020	UMAKANTA CHHOTRAY	C.O.	COURT NO. 8	Order Dtd. 2025-03-28	MISC. APPEAL SEC.
09/2025	05.04.2025	FAO-591/2019	P K JENA	C.O.	COURT NO. 8	Order Dtd. 2025-03-27	MISC. APPEAL SEC.
10/2025	05.04.2025	CONTC-1627/2025	NIRMAL KUMAR SATAPATHY	C.O.	COURT NO. 8	Order Dtd. 2025-04-04	
11/2025	05.04.2025	WP (C) - 8872/2025	P.K.MISHRA	C.O.	COURT NO. 8	Order Dtd. 2025-04-04	WRIT BRANCH-
12/2025	05.04.2025	WP (C) - 9467/2025	S DAS	C.O.	COURT NO. 8	Order Dtd. 2025-04-05	WRIT BRANCH-
13/2025	05.04.2025	WP (C) - 9447/2025	S DAS	C.O.	COURT NO. 8	Order Dtd. 2025-04-05	WRIT BRANCH-
14/2025	05.04.2025	WP (C) - 9469/2025	S DAS	C.O.	COURT NO. 8	Order Dtd. 2025-04-05	WRIT BRANCH-
17/2025	05.04.2025	WP (C) - 8848/2025	BALARAM SINGH	C.O.	COURT NO. 8	Order Dtd. 2025-04-02	WRIT BRANCH-
19/2025	05.04.2025	CONTC-1607/2025	NIRANJAN ROUT	C.O.	COURT NO. 8	Order Dtd. 2025-04-04	
20/2025	05.04.2025	WP (C) - 8936/2025	M R SAHOO	C.O.	COURT NO. 8	Order Dtd. 2025-04-04	WRIT BRANCH (DIVISION BENCH-2)
21/2025	05.04.2025	CRLREV-575/2022	S SATAPATHY	C.O.	COURT NO. 12	Order Dtd. 2025-05-06	CRIMINAL REVISION
22/2025	05.04.2025	WP (C) - 9257/2025	JYOTI RANJAN SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-04-03	WRIT BRANCH-
23/2025	05.04.2025	WP (C) - 9302/2025	B. DAS	C.O.	COURT NO. 12	Order Dtd. 2025-04-03	WRIT BRANCH-
24/2025	05.04.2025	WP (C) - 31574/2024	A. K. PANDA	C.O.	COURT NO. 12	Order Dtd. 2025-03-12	WRIT BRANCH (DIVISION BENCH-1)
25/2025	05.04.2025	CONTC-1422/2025	M/S DINESH KUMAR PANDA , A.K.MISHRA (2)	C.O.	COURT NO. 12	Order Dtd. 2025-04-04	
26/2025	05.04.2025	CONTC-1493/2025	H. S. DEO	C.O.	COURT NO. 12	Order Dtd. 2025-04-04	
27/2025	05.04.2025	CONTC-	SARAT KUMAR	C.O.	COURT NO.	Order Dtd. 2025-04-04	

		7333/2024	PRADHAN		12		
28/2025	05.04.2025	CONTC-7334/2024	SARAT KUMAR PRADHAN	C.O.	COURT NO. 12	Order Dtd. 2025-04-04	CONTEMP
29/2025	05.04.2025	WP (C) - 2601/2019	M PAGAL	C.O.	COURT NO. 12	Order Dtd. 2025-04-03	WRIT BRANCH-
30/2025	05.04.2025	CONTC-7314/2024	SARAT KUMAR PRADHAN	C.O.	COURT NO. 12	Order Dtd. 2025-04-04	CONTEMP
31/2025	05.04.2025	CRP-23/2023	U KUMA	C.O.	COURT NO. 12	Order Dtd. 2025-04-03	CIVIL REVISION
32/2025	05.04.2025	CONTC-1480/2025	B. DAS	C.O.	COURT NO. 12	Order Dtd. 2025-04-04	
33/2025	05.04.2025	CRP-35/2023	U KUMA	C.O.	COURT NO. 12	Order Dtd. 2025-04-03	CIVIL REVISION
34/2025	05.04.2025	CONTC-1451/2025	D. P. PATRA	C.O.	COURT NO. 12	Order Dtd. 2025-04-04	
35/2025	05.04.2025	WP (C) - 18225/2024	P. MUDULI	C.O.	COURT NO. 12	Order Dtd. 2025-04-17	
36/2025	05.04.2025	WP (C) - 7432/2025	TARINEE PRASAD TRIPATHY	C.O.	COURT NO. 12	Order Dtd. 2025-04-04	WRIT BRANCH-
37/2025	05.04.2025	CMP-653/2024	S K SUNDAR	C.O.	COURT NO. 20	Order Dtd. 2024-07-19	WRIT BRANCH-
38/2025	05.04.2025	RSA-391/2024	N. C. SINHA	C.O.	COURT NO. 12	Order Dtd. 2025-04-03	
39/2025	05.04.2025	CMP-653/2024	J BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-07-19	WRIT BRANCH-
40/2025	05.04.2025	CMP-317/2024	A MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-05-16	WRIT BRANCH-
41/2025	05.04.2025	WP (C) - 9270/2025	H. K. MOHANTA	C.O.	COURT NO. 20	Order Dtd. 2025-04-03	WRIT BRANCH-
42/2025	05.04.2025	WP (C) - 5630/2025	H. K. MOHANTA	C.O.	COURT NO. 12	Order Dtd. 2025-02-28	WRIT BRANCH (DIVISION BENCH-2)
43/2025	05.04.2025	WP (C) - 5171/2022	A K BISWAL	C.O.	COURT NO. 20	Order Dtd. 2022-03-04	WRIT BRANCH-
44/2025	05.04.2025	WP (C) - 8630/2024	M/S.MANOJ KUMAR NAYAK (IN PERSON)	C.O.	COURT NO. 20	Order Dtd. 2024-07-23	WRIT BRANCH-
45/2025	05.04.2025	WP (C) - 3808/2025	R. SAHU	C.O.	COURT NO. 20	Order Dtd. 2025-04-05	WRIT BRANCH-
46/2025	05.04.2025	WP (C) - 9375/2025	K. C. PANDA	C.O.	COURT NO. 20	Order Dtd. 2025-04-04	WRIT BRANCH-
47/2025	05.04.2025	WP (C) - 9378/2025	K. C. PANDA	C.O.	COURT NO. 20	Order Dtd. 2025-04-04	

48/2025	05.04.2025	WP (C) - 9429/2025	K. C. PANDA	C.O.	COURT NO. 20	Order Dtd. 2025-04-04	WRIT BRANCH (DIVISI BENCH-2
49/2025	05.04.2025	WP (C) - 9377/2025	K. C. PANDA	C.O.	COURT NO. 20	Order Dtd. 2025-04-04	WRIT BRANCH (DIVISI BENCH-2
50/2025	05.04.2025	WP (C) - 9376/2025	K. C. PANDA	C.O.	COURT NO. 20	Order Dtd. 2025-04-04	
51/2025	05.04.2025	BLAPL- 10033/2024	GANESH SAHOO	C.O.	COURT NO. 20	Order Dtd. 2025-04-04	BAIL-1
52/2025	05.04.2025	WP (C) - 26182/2024	SUVENDU BARIK	C.O.	COURT NO. 20	Order Dtd. 2025-03-04	
53/2025	05.04.2025	WP (C) - 26182/2024	R. K. MAHABHOI	C.O.	COURT NO. 20	Order Dtd. 2025-03-04	
54/2025	05.04.2025	ABLAPL- 12807/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-04	
55/2025	05.04.2025	BLAPL- 11995/2024	B R MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-04-04	
56/2025	05.04.2025	CRLA- 720/2019	M/S.CHITTA RANJAN SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINA APPEAL
57/2025	05.04.2025	CRLA- 652/2015	S CHOUDHURYI	C.O.	COURT NO. 22	Order Dtd. 9999-12-31	CRIMINA APPEAL
58/2025	05.04.2025	WP (C) - 1821/2025	J. P. KAR	C.O.	COURT NO. 12	Order Dtd. 2025-03-12	WRIT BRANCH-
53/2025	05.04.2025	ABLAPL- 534/2025	MANASH RANJAN BAUG	GENERAL		Order Dtd. 2025-03-27	
55/2025	05.04.2025	CMP- 131/2025	MANASH RANJAN BAUG	GENERAL		Order Dtd. 2025-03-28	
56/2025	05.04.2025	RVWPET- 1/2024	JEEVANJYOTI MOHANTY	GENERAL		Petition	
57/2025	05.04.2025	MACA- 986/2010	BINAYAK PRASAD MOHANTY	GENERAL		Annexure	MISC. APPEAL SEC.
58/2025	05.04.2025	WP (C) - 8795/2003	B K DAS	GENERAL		Entire Brief	
59/2025	05.04.2025	WP (C) - 6076/2025	PRAFULLA CHANDRA ACHARYA	GENERAL		Order Dtd. 2025-03-07	WRIT BRANCH-
60/2025	05.04.2025	WP (C) - 6076/2025	PRAFULLA CHANDRA ACHARYA	GENERAL		Petition With Annexures	WRIT BRANCH-

37/2025	05.04.2025	ABLAPL-535/2025	MANASH RANJAN BAUG	GENERAL		Order Dtd. 2025-03-27	
38/2025	05.04.2025	MACA-1041/2023	JEEVANJYOTI MOHANTY	GENERAL		Entire Document	MISC. APPEAL SEC.
39/2025	05.04.2025	FAO-707/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-26	MISC. APPEAL SEC.
40/2025	05.04.2025	FAO-605/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-27	MISC. APPEAL SEC.
41/2025	05.04.2025	FAO-755/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-28	MISC. APPEAL SEC.
43/2025	05.04.2025	BLAPL-7283/2024	TASBIR KUMAR KHOSLA	GENERAL		Order Dtd. 2025-04-03	BAIL-1
47/2025	05.04.2025	WP (C) - 7858/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-04-02	WRIT BRANCH-
49/2025	05.04.2025	WP (C) - 8289/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-04-03	WRIT BRANCH (DIVISION BENCH-3
88/2025	05.04.2025	RSA-283/2010	HEMASAGAR PATEL	GENERAL		Entire Document	SECOND APPEAL
89/2025	05.04.2025	WP (C) - 29036/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-02	WRIT BRANCH-
903/2025	05.04.2025	CRLMP-1328/2023	SASMITA SAHU	GENERAL		Judgement Dtd. 2025-03-24	WRIT BRANCH-
912/2025	05.04.2025	WP (C) - 17811/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-10-29	WRIT BRANCH-
929/2025	05.04.2025	WP (C) - 11678/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-20	WRIT BRANCH-
933/2025	05.04.2025	WP (C) - 9181/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-04-04	WRIT BRANCH-
942/2025	05.04.2025	WP (C) - 9157/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-04-04	
945/2025	05.04.2025	CRLMC-1302/2025	AKSHYA KUMAR BEHERA	GENERAL		Order Dtd. 2025-04-05	
949/2025	05.04.2025	WP (C) - 9154/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-04-04	WRIT BRANCH-
953/2025	05.04.2025	WP (C) - 9146/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-04-04	
958/2025	05.04.2025	WP (C) - 9124/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-04-04	

53/2025	05.04.2025	CRLMC-1333/2025	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-04-05	CRIMINAL MISC
10/2025	05.04.2025	ABLAPL-381/2025	ADV DEBA RATH	GENERAL		Order Dtd. 2025-04-04	
19/2025	05.04.2025	WP (C) - 516/2016	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2016-07-21	
20/2025	05.04.2025	WP (C) - 21873/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-02-17	WRIT BRANCH-
21/2025	05.04.2025	WPC (OA) - 831/2017	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-08-26	OA Branch
23/2025	05.04.2025	WPC (OA) - 809/2017	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-08-26	OA Branch
24/2025	05.04.2025	WP (C) - 32067/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-28	WRIT BRANCH-
25/2025	05.04.2025	WP (C) - 39643/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-12-17	WRIT BRANCH-
31/2025	05.04.2025	WP (C) - 39646/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-12-17	WRIT BRANCH-
56/2025	05.04.2025	BLAPL-12213/2024	OM PRAKASH SARAN	GENERAL		Order Dtd. 2025-04-05	
72/2025	05.04.2025	CONTC-1029/2016	PADMABATI MANIK	GENERAL		Order Dtd. 2019-08-05	CONTEMPT
51/2025	05.04.2025	BLAPL-1857/2025	N. GIRI	GENERAL		Order Dtd. 2025-03-25	BAIL-2
23/2025	05.04.2025	WP (C) - 5254/2003	SC PRADHAN	GENERAL		Order Dtd. 2021-03-05	WRIT BRANCH (DIVISION BENCH)
25/2025	05.04.2025	WP (C) - 16577/2010	HK PANDA	GENERAL		Entire Order	WRIT BRANCH (DIVISION BENCH)
40/2025	05.04.2025	WP (C) - 13928/2019	PK MISHRA	GENERAL		Judgement Dtd. 2025-04-03	WRIT BRANCH-
44/2025	05.04.2025	BLAPL-12707/2024	MN MOHANTY	GENERAL		Order Dtd. 2025-03-28	BAIL-2
47/2025	05.04.2025	WP (C) - 7634/2005	RP DALAI	GENERAL		Entire Order	
53/2025	05.04.2025	FAO-288/2023	SN SHARMA	GENERAL		Order Dtd. 9999-12-31	MISC. APPEAL SEC.
54/2025	05.04.2025	CONTC-7304/2024	GK NANDA	GENERAL		Order Dtd. 2025-04-04	
58/2025	05.04.2025	WP (C) - 32226/2023	H. PANIGRAHI	GENERAL		Order Dtd. 2025-03-20	WRIT BRANCH-

50/2025	05.04.2025	WA-494/2013	JP KAR	GENERAL		Order Dtd. 2014-07-15	WRIT APPEAL
51/2025	05.04.2025	WP (C) - 7715/2011	JP KAR	GENERAL		Order Dtd. 2011-04-08	
52/2025	05.04.2025	CONTC-74/2015	JP KAR	GENERAL		Order Dtd. 2022-09-22	CONTEMP
54/2025	05.04.2025	WA-2/2015	JP KAR	GENERAL		Order Dtd. 2022-09-22	WRIT APPEAL
56/2025	05.04.2025	WA-445/2014	JP KAR	GENERAL		Order Dtd. 2022-09-22	WRIT APPEAL
58/2025	05.04.2025	WP (C) - 5539/2023	SR OJHA	GENERAL		Order Dtd. 2024-07-18	WRIT BRANCH-
72/2025	05.04.2025	WP (C) - 35/2019	SR OJHA	GENERAL		Order Dtd. 2024-10-03	WRIT BRANCH-
87/2025	05.04.2025	FAO-551/2018	SR OJHA	GENERAL		Order Dtd. 2024-10-05	MISC. APPEAL SEC.
90/2025	05.04.2025	FAO-509/2014	P K BEHERA	GENERAL			MISC. APPEAL SEC.
91/2025	05.04.2025	WP (C) - 15200/2013	S R OJHA	GENERAL			WRIT BRANCH-
92/2025	05.04.2025	WP (C) - 2156/2023	P K JENA	GENERAL			WRIT BRANCH-
93/2025	05.04.2025	ABLAPL-3460/2025	A K BEHERA	GENERAL			
94/2025	05.04.2025	CMP-487/2025	A K BEHERA	GENERAL			
98/2025	05.04.2025	MACA-424/2003	S R OJHA	GENERAL			MISC. APPEAL SEC.
00/2025	05.04.2025	WP (C) - 30752/2021	B BEHERA	GENERAL			WRIT BRANCH-
02/2025	05.04.2025	WP (C) - 1183/2025	M DAS	GENERAL			
05/2025	05.04.2025	WP (C) - 32223/2020	M DAS	GENERAL			WRIT BRANCH (DIVISI BENCH-1
07/2025	05.04.2025	WP (C) - 12694/2022	K C TRIPATHY	GENERAL			WRIT BRANCH (DIVISI BENCH-2
09/2025	05.04.2025	WP (C) - 22939/2016	S C DAS	GENERAL			WRIT BRANCH (DIVISI BENCH-1
11/2025	05.04.2025	CRLREV-	B SAMAL	GENERAL			

		137/2025					
13/2025	05.04.2025	CMP-1348/2019	B BEHERA	GENERAL			WRIT BRANCH-
15/2025	05.04.2025	RSA-50/2024	B K SAHOO	GENERAL			SECOND APPEAL
17/2025	05.04.2025	CMP-423/2025	LK NAYAK	GENERAL			
19/2025	05.04.2025	WP (C) - 5618/2025	B K MOHARANA	GENERAL			
21/2025	05.04.2025	WP (C) - 6779/2025	M KAR	GENERAL			WRIT BRANCH-
25/2025	05.04.2025	RVWPET-157/2023	G C BARIK	GENERAL			CIVIL REVISION
28/2025	05.04.2025	WP (C) - 4840/2022	KK NATH	GENERAL			WRIT BRANCH-
31/2025	05.04.2025	WP (C) - 41800/2023	S K MOHANTY	GENERAL			WRIT BRANCH-
34/2025	05.04.2025	MACA-566/2024	K K NATH	GENERAL			MISC. APPEAL SEC.
38/2025	05.04.2025	MATA-261/2024	B PALAI	GENERAL			FIRST APPEAL
39/2025	05.04.2025	RFA-242/2010	P K MISHRA	GENERAL			
41/2025	05.04.2025	SA-176/1995	P K MISHRA	GENERAL			SECOND APPEAL
44/2025	05.04.2025	MACA-321/2025	S SWAIN	GENERAL			
47/2025	05.04.2025	ABLAPL-3575/2025	B TRIPATHY	GENERAL			
48/2025	05.04.2025	WP (C) - 9689/2024	P K MISHRA	GENERAL			WRIT BRANCH-
52/2025	05.04.2025	MACA-704/2022	P K MISHRA	GENERAL			MISC. APPEAL SEC.
55/2025	05.04.2025	CMAPL-35/2025	S MALLICK	GENERAL			
57/2025	05.04.2025	ABLAPL-3614/2025	N K SATAPTHY	GENERAL			
59/2025	05.04.2025	MACA-688/2020	N K SATAPTHY	GENERAL			MISC. APPEAL SEC.
57/2025	05.04.2025	WP (C) - 9034/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-04-02	WRIT BRANCH-
59/2025	05.04.2025	CRLREV-64/2024	H K BHOL	GENERAL			CRIMINAL REVISION

75/2025	05.04.2025	WP (C) - 9038/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-04-02	
77/2025	05.04.2025	WP (C) - 9036/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-04-02	WRIT BRANCH-
78/2025	05.04.2025	BLAPL- 10677/2024	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-04-04	BAIL-1
80/2025	05.04.2025	RPFAM- 384/2024	JUDHISTHIR SAHOO	GENERAL		Order Dtd. 9999-12- 31Petition,Annexure,Misc.case,	
86/2025	05.04.2025	WP (C) - 1040/2025	JUDHISTHIR SAHOO	GENERAL		Order Dtd. 2025-04-05	WRIT BRANCH-
87/2025	05.04.2025	WP (C) - 15000/2015	M/S.DEEPALI MOHAPATRA	GENERAL		Order Dtd. 2025-03-27	WRIT BRANCH-
92/2025	05.04.2025	ABLAPL- 3622/2025	A. MOHANTY	GENERAL		Order Dtd. 2025-05-14	
94/2025	05.04.2025	ABLAPL- 3641/2025	S. K. TRIPATHY	GENERAL		Order Dtd. 2025-04-03	
95/2025	05.04.2025	ABLAPL- 3639/2025	S. K. TRIPATHY	GENERAL		Order Dtd. 2025-04-03	
97/2025	05.04.2025	ABLAPL- 3649/2025	S. K. TRIPATHY	GENERAL		Order Dtd. 2025-05-14	
98/2025	05.04.2025	BLAPL- 9602/2024	S. K. TRIPATHY	GENERAL		Order Dtd. 2025-04-04	BAIL-2
95/2025	05.04.2025	MATA- 4/2024	A T NAYAK	GENERAL			
96/2025	05.04.2025	ABLAPL- 3495/2025	KSHIROD KUMAR PAHIL	GENERAL		Order Dtd. 2025-05-06	BAIL-1
98/2025	05.04.2025	ABLAPL- 3372/2025	R. B. MISHRA	GENERAL		Order Dtd. 2025-03-28	
99/2025	05.04.2025	ABLAPL- 14159/2024	B. DAS	GENERAL		Order Dtd. 2024-12-16	
100/2025	05.04.2025	ABLAPL- 7757/2024	N SAHOO	GENERAL		Order Dtd. 2024-08-05	BAIL-1
101/2025	05.04.2025	WP (C) - 9278/2025	S CHOUDHURI	GENERAL		Order Dtd. 2025-04-03	WRIT BRANCH-

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